

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.161 of 2013 &
IA Nos.134 & 135 of 2014

Dated: 12th November, 2014

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Nayan Mani Borah, Technical Member, (P&NG)

In the matter of:-

Gail India Ltd. Appellant (s)
Versus

Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Ms. Sara Sundaram

Counsel for the Respondent(s) : Mr. Saurav Aggarwal
Ms. Sonali Malhotra for R-1
Ms. Avpoorva Misra
Ms. Pallavi Mohan for R-2 & R-3
Mr. Manu Seshadri for LANCO.

ORDER

Be listed for directions and hearing on 7th January, 2015.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice Surendra Kumar)
Judicial Member

rkt/Vg